

(ii) Annual Accounts of the Delhi Urban Art Commission for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library See No. LT-402/91 for (i) and (ii).] Notification Publishing the Aircraft (Third and Fourth Amendment) Rules, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE: IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI MADHAVRAO SCIN-DIA, I lay on the Table, under sub-section (3) of section 14-A of the Aircraft Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, together with the explanatory memoranda thereon:—

(i) G.S.R. No. 196(E), dated the 1st April, 1991, publishing the Aircraft (Fourth amendment) Rules, 91. [Placed in Lib. See No. LT—205/91.] 4

(ii) G.S.R. No. 218, dated the 30th March, 1991, publishing the Aircraft (Third Amendment) Rules, 1991.

[Placed in Lib. See Nov LT—205/ 91.]

I. Notifications of the Deptt. of Food under the Essential Commodities Act, 1955.

II. Corrigendum to Deptt. of Food Notification No. 855(E)/Ess. Com. Sngar, dt the 23-10-1990.

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): Sir, I lay on the Table— I. A copy each in (English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 151(E) 5Ess. Com. Sugar, dated the 19th March, 1991, publishing the Sugar (Price Determination for 1990-91 Production) Amendment Order, 1991.

(ii) G.S.R. No. 185(E)/Ess. Com./ Sugar, dated the 27th March, 1991 publishing the Sugar (Price Determination for 1990-91 Production Second Amendment Order, 1991.

[Placed in Library. See No. LT-215/91 for (i) and (ii).]

II. A copy (in English and Hindi) of the corrigendum to Ministry of Food (Department of Food) Notification B.S.R. No. 855(E)/Ess. Com. Sugar dated -the 23rd October, 1990. [Placed in Lib. See No. LT—216/91.]

Report and Accounts (1989-90) of the Goa meat Complex Limited. Panjim and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) 619A of the Companies Act, 1956:—

(i) Nineteenth Annual Report and Accounts of the Goa Meat, Complex Limited, Panjim-Goa, , for the year 1989-90, .together with Auditors'

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in-Lib. See No. LT—316/91 for (i) and (it)]

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-316/91.]

Report and Accounts (1989-90) of the, Haryana Agro-Industries Corporation Limited, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table—

(I) A copy each (in English and Hindi) of the following papers, under